

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT – IV**

**Item No. 413**  
**CP(CAA)70/ND/2023**

**IN THE MATTER OF:**

Midway Dealcom Private limited and Direction ... Applicant  
Tradecom Private Limited and Versatile  
Commotrade private limited

**Under Section 230-232.**

**Order delivered on 07.05.2024**

**CORAM:**

**MR. MANNI SANKARIAH SHANMUGA SUNDARAM,**  
**HON'BLE MEMBER (JUDICIAL)**  
**DR. SANJEEV RANJAN,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : Mr. Akash Agarwal, Mr. Rohit Amit Sthalekar, Mr.  
Ashish Choudhury, Mr. Abhishekh Arora, Advs.  
For the Respondent :  
For the RD : Adv. Jyoti Khurana

**HYBRID HEARING (PHYSICAL & VC)**

**ORDER**

Due to multiple Benches, there is paucity of time, the matter is adjourned to **02.07.2024**.

**Sd/-**

**DR. SANJEEV RANJAN**  
**MEMBER (TECHNICAL)**